

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 5592

ANSWERED ON- 04/04/2025

JOB ASSISTANCE PROGRAMMES

5592. SHRI MANICKAM TAGORE B

SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH

Will the Minister of External Affairs be pleased to state:-

- (a) whether the Ministry has any specific programs or initiatives to provide job assistance and support to Indian nationals seeking employment opportunities abroad;**
- (b) if so, the details of these programs, including their objectives, implementation mechanisms, and areas of focus;**
- (c) the number of Indian nationals who have benefited from these job assistance programmes over the last five years including country-wise data and specific sectors in which these jobs were secured;**

(d) the number of job fairs, recruitment drives, or other similar events organized by the Ministry in collaboration with foreign Governments or international employers to increase job opportunities for Indian nationals in the last five years; and

(e) whether the Government has any collaboration with foreign Governments to ensure the welfare, legal rights, and safety of Indian workers employed abroad and if so, the number of cases where such assistance was provided during the last five years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) to (e) The Government has been working towards establishing institutional mechanisms to foster the global mobility of Indian workers as well as students, academicians, researchers, business persons etc. The Government has been proactively furthering the mobility for Indian workforce through diverse MoUs/agreements such as, Migration and Mobility Partnerships, Labour mobility and Labour Welfare with destination countries. Agreements/MoUs on Migration and Mobility Partnership have

been signed with Austria, Australia, France, Germany, Italy, Denmark and UK. Labour Mobility Agreements have been signed with Japan, Portugal, Taiwan, Mauritius, Israel and Malaysia.

Additionally, Labour and Manpower Cooperation Agreements have been signed with the Gulf Cooperation Countries (GCC), like Bahrain, Kuwait, Oman, Qatar, Saudi Arabia, UAE and with Jordan, that provide overarching framework for cooperation on labour and manpower issues. To safeguard the specific interest of domestic workers of the GCC countries, who are often in the most vulnerable category, the Ministry has signed separate MoUs and Agreements with Saudi Arabia, UAE and Kuwait.

The process of overseas employment of Indian nationals holding Emigration Check Required (ECR) passports and emigrating to any of the 18 notified ECR countries is done through e-Migrate portal. The web-based application makes the process of emigration fully digital, transparent, safe, legal, humane, efficient, convenient, and faster. It seamlessly brings all stakeholders, including Foreign Employers (FEs), registered Recruiting Agents (RAs) and the prospective emigrants on a common platform and enables MEA to capture comprehensive and online database. A dedicated

helpline and support system is also available to assist emigrants and other stakeholders to address any query/issue. The advisories/alerts on fake job offers and fraudulent/illegal recruitment agencies are hosted on the portal. Till February 2025, a total of 3,281 illegal agents in country have been notified on the eMigrate portal.

An updated, revamped and user friendly eMigrate-V2.0 portal was launched on 14 October 2024. The revamped portal has been integrated with DigiLocker to provide for storage and access by users of documents across the world; Common Services Centers (CSC) to enable delivery of emigration related services through its network of over 5 lakh centers across the country; UMANG for providing access to pan-India e-Gov services; BHASHINI to enable access to information in regional languages; SBlePay for provisioning of an additional digital payment gateway with zero transaction charges; Bureau of Immigration for seamless and hassle free travel of emigrants; Passport Seva Portal for e-verification of Passports, insurance companies for procurement of mandatory PBBY policy etc., among others. The eMigrate Mobile App has also been developed for the first time and is available on Google Play Store and Government App Store. The App allows the stakeholders to have easy access to major services

available on the portal, including tracking of application status, obtaining list of registered as well as unregistered recruiting agents, filing grievances etc.

These skilled, semi-skilled and unskilled workers are employed in various sectors like construction, oil & gas, food and beverage industry, hospitality, retail, housekeeping, domestic works, warehousing and logistics, healthcare, engineering, IT, finance, farming, manufacturing, transport, port and shipping, tourism, mining, education, wholesale, retail, automobiles, domestic works such as plumbers, electricians, drivers, maids, cleaners, and cooks etc.

The year-wise and country-wise details of emigration clearances granted through E-migrate portal to Indian emigrants for employment with foreign entities during 2020-2025 (01.01.2020 to 26.03.2025) are given below:

Country	2020	2021	2022	2023	2024	2025
SAUDI ARABIA	44316	32845	178622	200713	167598	37575
UNITED ARAB EMIRATES	17891	10844	33233	71688	111308	46486

QATAR	8907	49579	30871	30683	23785	4987
KUWAIT	8107	10158	71432	48212	39862	12680
OMAN	7206	19453	31994	21336	24258	5615
BAHRAIN	4175	6383	10232	7376	8607	1814
MALAYSIA	2435	36	12836	15319	5606	1348
IRAQ	759	935	1430	1599	2761	454
JORDAN	317	2386	2487	1187	3137	468
LEBANON	21	54	282	200	130	2
THAILAND	10	1	3	4	10	0
INDONESIA	1	0	3	0	3	7
SOUTH SUDAN	0	1	1	0	0	19
SUDAN	0	0	0	0	2	0
